

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 1229/99

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New Delhi this the 21st day of February, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

A.N.Ramalingaiah,
R/O Flat No.G-Q 1
CSIR Scientist Apts,
Maharani Bagh,
New Delhi-65

working as Scientist E-II
Central Road Research Institute
Mathura Road, New Delhi.

.. Applicant

(By Advocate Sh. K.K.Patel)

Versus

1. The Director General
CSIR Anusandhan Bhawan,
Rafi Marg, New Delhi.
2. The Director,
Central Road Research Institute,
Mathura Road, New Delhi-20
3. Controller of Administration
C.R.R.I.Mathura Road,
New Delhi-20
4. Administrative Officer,
Central Road Research Institute
Mathura Road, New Delhi-20
5. Dr.P.S.Krishna Mohan Rao
Scientist E-II,
Central Road Research Institute
(CRRI) P.O. C.R.R.I. Mathura Road,
New Delhi-20

.. Respondents

(By Advocate Sh.Rajeev Datta, learned
counsel through proxy counsel Sh.
Kapil Sharma)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

The applicant is aggrieved by certain orders passed
by the respondents and has prayed that they may be quashed
and set aside, with a further direction to the respondents
to correct the priority list of the applicant for allotment
of staff quarters.

2. Shri Kapil Sharma, learned proxy counsel for the
respondents has handed over a copy of OM dated 25.1.2000, copy

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placed on record. Learned counsel for the applicant on instructions from the applicant who is present in court states that he is satisfied with the OM dated 25.1.2000.

3. In the above circumstances, the status quo order of the Tribunal dated 26.5.99 is accordingly vacated.

4. Respondents are directed to allot staff quarter No. V/5 at CRRI residential colony, Maharani Bagh, New Delhi to the applicant as soon as possible and in any case not beyond three weeks from the date of receipt of a copy of this order. No order as to costs.

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Member (J)

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